

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1096

ANSWERED ON:30.07.2010

SALE OF EXPIRED MEDICINES

Angadi Shri Suresh Chanabasappa;Khaire Shri Chandrakant Bhaurao;Kodikunnil Shri Suresh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the expired medicines are being sold in the market reportedly have been unearthed in various States/Union-Territories of the country;
- (b) if so, the details thereof, State-wise alongwith the number of deaths caused by the use of such medicines;
- (c) whether there is any stringent law/Act to check this malpractice;
- (d) if so, the details thereof and if not,the reasons therefor;
- (e) whether the Government proposes to bring in any new law in this regard; and
- (f) if so, the details thereof and the time by which it is likely to be enacted?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

- (a) & (b) Reports of expired medicines being sold in the market have been received from the States of Tamil Nadu, Mizoram, Assam and Tripura. A Statement containing the details in this regard is annexed. No report of deaths caused by such medicines has been received.
- (c) & (d) The Drugs and Cosmetics Act, 1940 and the Rules made thereunder regulate the sale of drugs. Sale and distribution of the expired drugs is prohibited under the said Act.
- (e) & (f) Does not arise.